

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/6752/2026 BLAPL/2267/2026	JOGESWAR BISWAL VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	JARAPADA /36 /2026 SPECIAL JUDGE,ANGUL(Anugul ) Spl/000010/2026
2	D-BLAPL/6789/2026 BLAPL/2268/2026	BAPUN @ ARJUN @ NAGARJUN PANDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BISOI /56 /2023 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/000037/2023
3	D-BLAPL/6870/2026 BLAPL/2269/2026	BABU MAHARANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /17 /2026 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/000017/2026
4	D-BLAPL/6764/2026 BLAPL/2270/2026	SODI MUNNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000041/2025
5	D-BLAPL/6772/2026 BLAPL/2271/2026	KANHA @ KANHU CHARAN BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	HINJILI /75 /2026 J.M.F.C.,HINJILI(Ganjam) GR/000084/2026
6	D-BLAPL/6801/2026 BLAPL/2272/2026	PRASHANTA DASH @ PRASANTA DASH VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /231 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000041/2025
7	D-BLAPL/6693/2026 BLAPL/2273/2026	BINDU PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /134 /2023 A.D.J.,BALLIGUDA(Kandhamal) ST/0000117/2023
8	D-BLAPL/6803/2026 BLAPL/2274/2026	ASHISH KUMAR BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000003/2026
9	D-BLAPL/6806/2026 BLAPL/2275/2026	SK. NASIMUDDIN @ PAPU VS STATE OF ODISHA	SURYAKANTA DASH VS	JALESWAR /53 /2026 A.D.J.,JALESWAR(Baleshwar) Spl/0000004/2026
10	D-BLAPL/6783/2026 BLAPL/2276/2026	PRADEEP KUMAR PANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /191 /2025 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/0000058/2025
11	D-BLAPL/6785/2026 BLAPL/2277/2026	PRAVAKAR SAMANTA VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	CHOUDWAR /629 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001048/2025

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12	D-BLAPL/6776/2026 BLAPL/2278/2026	KALIA @ BINAYAK KHATEI @ KHATAI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	HINJILI /75 /2026 J.M.F.C.,HINJILI(Ganjam) GR/000084/2026
13	D-BLAPL/5315/2026 BLAPL/2279/2026	DHIREN BAG VS STATE OF ODISHA	HIMANSHU SEKHAR PANIGRAHI VS	SAMBALPUR SADAR /142 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000378/2024
14	D-BLAPL/6210/2026 BLAPL/2280/2026	MANISH @ KALU AGRAWAL VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BIJEPUR /235 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/000052/2025
15	D-BLAPL/6720/2026 BLAPL/2281/2026	SUDARSAN BARIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	NAIKANI-DIHI /220 /2024 A.D.J.,BHADRAK(Bhadrak ) ST/000072/2025
16	D-BLAPL/5937/2026 BLAPL/2282/2026	LALIT BARA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	BIRMITRAPUR /447 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/000015/2026
17	D-BLAPL/6843/2026 BLAPL/2283/2026	PRAMOD BEHERA @ RUNA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	TALCHER TOWN /140 /2026 SPECIAL JUDGE,TALCHER(Anugul ) Spl/000002/2026
18	D-BLAPL/6854/2026 BLAPL/2284/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /1192 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0002141/2025
19	D-BLAPL/6836/2026 BLAPL/2285/2026	TANKADHAR DEEP @ SHANKAR VS STATE OF ODISHA	DEBASNAN DAS VS	SINAPALI /262 /2023 ADDL. DIST. AND SESSIONS JUDGE,KH ST/0000008/2024
20	D-BLAPL/6877/2026 BLAPL/2286/2026	MADHU PANGI @ NANU VS STATE OF ODISHA	SARBESWAR SAHOO VS	JEYPORE SADAR /145 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000044/2020
21	D-BLAPL/6758/2026 BLAPL/2287/2026	NILA KHEMUNDU VS STATE OF ODISHA	MANGU NANDY VS	PADWA /94 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000104/2025
22	D-BLAPL/6886/2026 BLAPL/2288/2026	AJIT SAHU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KESINGA /21 /2026 J.M.F.C., KESINGA(Kalahandi) CT/0000020/2026
23	D-BLAPL/6839/2026	RATAN CHOWDHURI	ANUPAM DASH	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2289/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/000002/2026
24	D-BLAPL/6814/2026 BLAPL/2290/2026	DHANPATI @ DHANPATI KHOSLA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT SADAR /158 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/000108/2025
25	D-BLAPL/6831/2026 BLAPL/2291/2026	SUBHRAJIT MOHANTY VS STATE OF ODISHA	DEBASNAN DAS VS	CHANDANPUR /264 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000919/2025
26	D-BLAPL/6842/2026 BLAPL/2292/2026	RIPAN SK VS STATE OF ODISHA	ANUPAM DASH VS	/ /0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/000001/2026
27	D-BLAPL/6895/2026 BLAPL/2293/2026	AJAY SRIBAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	G.R.P.S. (TITILAGARH) /104 /2025 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000059/2025
28	D-BLAPL/6833/2026 BLAPL/2294/2026	SURAJ SUNA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH RURAL /13 /2026 S.D.J.M.,BARGARH(Bargarh ) CT/0000092/2026
29	D-BLAPL/6892/2026 BLAPL/2295/2026	S. SIBARAM REDDY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	HINJILI /836 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000031/2025
30	D-BLAPL/5944/2026 BLAPL/2296/2026	SK. ABU TALLHA VS STATE OF ODISHA	SK. ZAFARULLA VS	TIHIDI /197 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001190/2025
31	D-BLAPL/6887/2026 BLAPL/2297/2026	PRATAP MAHARANA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	JANKIA P.S. /327 /2025 1ST A.D.J.-CUM-SPLJUDGE, KHURDA(K) TR/000100/2025
32	D-BLAPL/6528/2026 BLAPL/2298/2026	MINA @ JEMAMANI SING VS STATE OF ODISHA	SK. ZAFARULLA VS	SAHADEV KHUNTA /505 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0001181/2025
33	D-BLAPL/6891/2026 BLAPL/2299/2026	CHANDA KARMAKAR VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	DUNGURIPALI /30 /2026 GRAM NYAYADHISH, DUNGURIPALI(S) GR/0000030/2026
34	D-BLAPL/6581/2026 BLAPL/2300/2026	AMRISH BIRA VS	BASANTA KUMAR DAS VS	MOHANA /99 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj)

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35	D-BLAPL/6898/2026 BLAPL/2301/2026	STATE OF ODISHA SUBHAM ROUT VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	Spl/000028/2020 SOHELLA /319 /2025 SPECIAL JUDGE (POCSO), BARGARH(B
36	D-BLAPL/6499/2026 BLAPL/2302/2026	STATE OF ODISHA MANAS MALIK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	Spl/000046/2025 NISCHINTAKOILI /178 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack)
37	D-BLAPL/6904/2026 BLAPL/2303/2026	STATE OF ODISHA SARBESWAR BEHERA @ BAPI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	GR/0000353/2025 KHURDA MODEL /508 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
38	D-BLAPL/6778/2026 BLAPL/2304/2026	STATE OF ODISHA JASAI MARANDI @ JASHAI MARNDI VS STATE OF ODISHA	KULDEEP MOHANTY VS	TR/0000144/2025 GORUMOHISANI /126 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj)
39	D-BLAPL/6705/2026 BLAPL/2305/2026	STATE OF ODISHA SACHIN MEHER @ MONU VS STATE OF ODISHA	AMBIKA PRASAD DIXIT VS	ST/0000009/2026 BURLA /475 /2022 DISTRICT & SESSIONS JUDGE,SAMBAL
40	D-BLAPL/6905/2026 BLAPL/2306/2026	STATE OF ODISHA BALABHADRA PARIDA @ TIKU @ SONU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	ST/0000028/2023 KHURDA MODEL /81 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor
41	D-BLAPL/6442/2026 BLAPL/2307/2026	STATE OF ODISHA ASHOK BARIK VS STATE OF ODISHA	DEBASISH SAMAL VS	TR/0000035/2026 RENGALI /1 /2024 A.D.J.,JHARSUGUDA(Jharsuguda )
42	D-BLAPL/6739/2026 BLAPL/2308/2026	STATE OF ODISHA TUTU @ BIKRAM GANGEI VS STATE OF ODISHA	KULDEEP MOHANTY VS	CT/0000029/2026 SINGLA /96 /2024 DISTRICT & SESSIONS JUDGE,BALASO
43	D-BLAPL/6751/2026 BLAPL/2309/2026	STATE OF ODISHA JASOBANTA @ JHASA NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ST/0000206/2025 BHAWANIPATNA TOWN /64 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA
44	D-BLAPL/6788/2026 BLAPL/2310/2026	STATE OF ODISHA MITHUN KUMAR NANDA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	CT/0000135/2026 HEMGIR /500 /2025 J.M.F.C,HEMGIR(Sundargarh)
45	D-BLAPL/6767/2026 BLAPL/2311/2026	STATE OF ODISHA GOBARA @ SUBASH SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	GR/0000493/2025 KUDANAGARI /214 /2025 A.D.J.,KENDRAPARA(Kendrapara ) ST/0000057/2025

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46	D-BLAPL/5815/2026 BLAPL/2312/2026	MADAN MOHAN DALAI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /518 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002774/2025
47	D-BLAPL/6608/2026 BLAPL/2313/2026	CHITRASEN SWAIN VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	BERHAMPUR SADAR /206 /2016 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000135/2017
48	D-CMP/8274/2026 CMP/429/2026	NILACHAL PUROHIT VS PRAMOD KUMAR PUROHIT	ANAM CHARAN PANDA VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) Fao/0000005/2025
49	D-CMP/9105/2026 CMP/430/2026	MANTU BAIRAGI VS PROMATHA BAIRAGI	TUKUNA KUMAR MISHRA VS	// CIVIL JUDGE(SD), UMERKOTE(Nabarang) CS/0000013/2024
50	D-CMP/54153/2025 CMP/431/2026	NABAKISHORE PRADHAN VS SOMANATH PRADHAN	UMA CHARAN MISHRA VS	// CIVIL JUDGE (S.D), PIPILI(Puri) EC/0000012/2018
51	D-CMP/9921/2026 CMP/432/2026	DILLIP SAMAL @ DILIP SAMAL VS ISWAR CHANDRA DIKHIT	SOUMYA MISHRA VS	// CIVIL JUDGE (JD)-CUM-JMFC, KAKATP EC/0000003/2025
52	D-CMP/10154/2026 CMP/433/2026	SUSANTA KUMAR PATRA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000482/2024
53	D-CMP/9385/2026 CMP/434/2026	GAYADHAR PRAMANIK VS NIYATI PRAMANIK	MAHESWAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASO Fao/0000077/2025
54	D-CMP/9561/2026 CMP/435/2026	PRAMOD KUMAR LENKA VS BIRABAR LENKA	HEMANTA KUMAR MOHANTA VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr CS/0002969/2014
55	D-CMP/7643/2026 CMP/436/2026	SAILABALA BEHURAY VS SANJUKTA JENA	SUSHANTA KUMAR PRADHAN 2 VS	// CIVIL JUDGE (JD),CHANDIKHOLE(Jajap CS/0000031/2015
56	D-CMP/10001/2026 CMP/437/2026	ABHAYA KUMAR PATI VS NITYANANDA SAMAL	SOUMYA RANJAN PATI VS	// A.D.J.,JAJPUR ROAD(Jajapur ) Fao/0000002/2026
57	D-CMP/9524/2026	PRAVASH NARAYAN ACHARYA	DWARIKA PRASAD MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/438/2026	VS ABDUL REHAMAN	VS	CIVIL JUDGE (SD),BALASORE(Baleshwa EC/0000012/2012
58	D-CMP/9993/2026 CMP/439/2026	M/S. HOTEL MOTI PRIVATE LTD., BERHAMPUR VS CHIEF EXECUTIVE OFFICER, (TPSODL), BERHAMPUR	GYANA RANJAN MAHAPATRA VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam EP/0000006/2017
59	D-CMP/9998/2026 CMP/440/2026	REBATI SETHI VS BAIDHAR BEEHRA	BISWAMBAR MOHANTY VS	// CIVIL JUDGE (SD),ANANDPUR(Kendujha CS/0000154/2022
60	D-CONTC/8147/2026 CONTC/1383/2026	DIPTIMAYEE DALAI VS ARAVIND AGRAWAL, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// ()
61	D-CONTC/8148/2026 CONTC/1384/2026	RAJAKISHORE SAHOO VS ARBIND KUMAR PADHI, SECRETARY TO GOVT.,AGRICULTURE AND FARMERS EMPOWERMENT DEPTT.,BHUBANESWAR	ADV VS	// ()
62	D-CONTC/8149/2026 CONTC/1385/2026	LAXMIPRIYA PANI VS ARAVIND AGRAWAL, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// ()
63	D-CONTC/8153/2026 CONTC/1386/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, SANIMAL,BARAGARH VS DR. N THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// ()
64	D-CONTC/6217/2026 CONTC/1387/2026	BUDHIA DAKUA VS MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT, BHUBANESWAR	ADV. VS	// ()
65	D-CONTC/6362/2026 CONTC/1388/2026	JUDHISTIR PRADHAN VS MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT, BHUBANESWAR	ADV. VS	// ()
66	D-CONTC/8909/2026 CONTC/1389/2026	NILAYA KUMAR DEY VS KIRANDEEP KAUR SAHOTA,IAS	SIDHARTHA SWAIN VS	// ()
67	D-CONTC/9335/2026 CONTC/1390/2026	SUDAM SAHU VS ROHIT KUMAR LENKA,IFS,DIRECTOR, MINES AND GEOLOGY ,ODISHA	ADV VS	// ()
68	D-CONTC/9886/2026 CONTC/1391/2026	ASHOK KUMAR JENA VS	ADV. VS	// ()

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		SATYABRATA SAHOO, SEC.,HOME DEPT., BHUBANESWAR		//
69	D-CONTC/3292/2026 CONTC/1392/2026	ANITA KUMARI TRIPATHY VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// () //
70	D-CONTC/6321/2026 CONTC/1393/2026	M.C. OF MIRZAPUR U.P(M.E) SCHOOL VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// () //
71	D-CONTC/9065/2026 CONTC/1394/2026	M.SANKAR PRASAD DORA VS N.B.S. RAJPUT, I.A.S	VS	// () //
72	D-CONTC/9148/2026 CONTC/1395/2026	NARAYAN CHANDRA MAHALIK VS ASWATHY.S, I.A.S	ADV. VS	// () //
73	D-CONTC/6322/2026 CONTC/1396/2026	MANAGING COMMITTEE OF NUAGAON PANCHAYAT HIGH SCHOOL VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// () //
74	D-CONTC/8009/2026 CONTC/1397/2026	BIDHU BHUSAN ROUT VS ARVIND KUMAR AGRAWAL, I.A.S	ADV. VS	// () //
75	D-CONTC/8188/2026 CONTC/1398/2026	SADHU CHARAN MANGARAJ @ MAJHI VS SOVA SHARMA, IAS	ADV. VS	// () //
76	D-CONTC/9158/2026 CONTC/1399/2026	NARAYAN MALLICK VS ASWATHY.S, I.A.S	ADV. VS	// () //
77	D-CONTC/9280/2026 CONTC/1400/2026	SUDAM SAHU VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //
78	D-CONTC/9284/2026 CONTC/1401/2026	SANTOSH KUMAR BADATYA VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //
79	D-CONTC/9308/2026 CONTC/1402/2026	MANOJ KUMAR PANDA VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //

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80	D-CONTC/9636/2026 CONTC/1403/2026	DHIRENDRA KUMAR DAS VS J.SONAL, IAS	GOUTAM KUMAR ROUTRAY VS	// () //
81	D-CRLA/6906/2026 CRLA/257/2026	RAJESH KUMAR SETHI VS STATE OF ODISHA	MANAS RANJAN DHAL VS	KHARABEL NAGAR P.S. /79 /2010 A.D.J.,BHUBANESWAR(Khordha ) CT/0000151/2010
82	D-CRLMC/6673/2026 CRLMC/772/2026	BRAJESH AGRAWAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	KANTABANJI /92 /2007 A.D.J.,KANTABANJI(Balangir) SC/0000043/2010
83	D-CRLMC/1190/2026 CRLMC/773/2026	M/S.SAHU TRADERS VS WILLOWOOD CHEMICALS LTD.	CHITTA RANJAN PATTNAIK VS	//0 () //
84	D-CRLMC/6674/2026 CRLMC/774/2026	KRAMIKA DIGAL @ KARMIKA DIGAL VS STATE OF ODISHA	MAHES DAS VS	//0 S.D.J.M.,BALLIGUDA(Kandhamal) MIS.CASE/0000222/2025
85	D-CRLMC/6252/2026 CRLMC/775/2026	KORRA RAJU VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /392 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000086/2024
86	D-CRLMC/6707/2026 CRLMC/776/2026	KANDURI PRADHAN VS STATE OF ODISHA	AMARESH CHANDRA SAMAL VS	AIR FIELD P.S. /203 /2012 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0004126/2012
87	D-CRLMC/6492/2026 CRLMC/777/2026	ANANTA SAHU@KATIBABU VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	Bamapada (Industrial Area) /66 /2024 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000022/2024
88	D-CRLMC/6637/2026 CRLMC/778/2026	SK.MOHAMMAD ALENOR@MAHAMMAD ALENOR VS STATE OF ODISHA	PRATIK DASH VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha ) ICC/0004975/2022
89	D-CRLMC/6787/2026 CRLMC/779/2026	PRIYABRATA SAMAL VS RAMACHANDRA MAJHI	TUSAR KUMAR MISHRA VS	//0 J.M.F.C.,ANGUL(Anugul ) ICC/0000014/2022
90	D-CRLMC/6794/2026 CRLMC/780/2026	NIRANJAN MOHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BHUBANESWAR VIGILANCE /38 /2016 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000014/2017
91	D-CRLMC/6713/2026	SUBRAT KARMI	JUGALA KISHORE PANDA	BOUDH /183 /2019

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/781/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000079/2019
92	D-CRLMC/6642/2026 CRLMC/782/2026	RANJIT KUMAR MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JHARSUGUDA /497 /2024 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000044/2024
93	D-CRLMC/6742/2026 CRLMC/783/2026	BIKASH DURIA VS STATE OF ODISHA	BASUDEV BARIK VS	BOLANGIR SADAR /24 /2020 2ND A.D.J., BALANGIR(Balangir) Spl/0000010/2020
94	D-CRLMC/6893/2026 CRLMC/784/2026	PRADIP NAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	JUDUM /100 /2025 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000289/2025
95	D-CRLMC/6773/2026 CRLMC/785/2026	TARUNA MAHALI VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /7 /2026 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000038/2026
96	D-CRLMC/6780/2026 CRLMC/786/2026	MINATI PARIDA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NIKIRAI /199 /2023 DIST.&SESSIONS JUDGE,KENDRAPARA TR/0000215/2023
97	D-CRLMC/6972/2026 CRLMC/787/2026	KANHU CHARAN KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000001/2018
98	D-CRLMC/6708/2026 CRLMC/788/2026	MADHU SUDAN SWAIN VS STATE OF ODISHA	PRASANNA KUMAR NAYAK 1 VS	BADAMBADI /290 /2016 J.M.F.C,CUTTACK(Cuttack) GR/0002286/2016
99	D-CRLMC/7043/2026 CRLMC/789/2026	SALILA @ SALILA KUMAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	BARAMBA /192 /2021 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000140/2021
100	D-CRLMC/4853/2026 CRLMC/790/2026	TAPAN KUMAR BALIARSINGH VS STATE OF ODISHA	ASISH MISHRA VS	CHANDAKA P.S. /51 /2016 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000567/2016
101	D-CRLMC/7044/2026 CRLMC/791/2026	SANTOSH NANDA@ SANTOSH KUMAR NANDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	PAHALA /354 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0002034/2025
102	D-CRLMC/6351/2026 CRLMC/792/2026	G.R.ARUN KUMAR VS	TANMAY MISHRA VS	/ /0 J.M.F.C.,LANJIGARH(Kalahandi)

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103	D-CRLMC/6412/2026 CRLMC/793/2026	ASST. DIRECTOR OF FACTORIES AND BOILERS, KALAHANDI ZONE I/C, BHAWANIPATNA JAGANNATH PANIGRAHI VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	2(C)CC/000011/2019 BAIDYANATHPUR /144 /2024 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/000015/2024
104	D-CRLMC/5367/2026 CRLMC/794/2026	PRABODHA KUMAR DAS @ PRABODH KUMAR DASH VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	GOP /23 /2009 ASST. SESSION JUDGE,NIMAPARA(Puri) ST/000096/2013
105	D-CRLMC/6333/2026 CRLMC/795/2026	CHHABINDRANATH BEHERA VS STATE OF ODISHA(VIG.)	NIHAR RANJAN OJHA VS	BHUBANESWAR VIGILANCE /33 /2011 SPECIAL JUDGE(VIG),BHUBANESWAR TR/000002/2012
106	D-CRLMC/6537/2026 CRLMC/796/2026	SAROJA KANTA BEHERA VS STATE OF ODISHA	PRATIK NAYAK VS	REAMAL /80 /2007 J.M.F.C.,REAMAL(Debagarh ) CT/0000291/2007
107	D-CRLMC/6918/2026 CRLMC/797/2026	G.SATYANARAYAN VS UNION OF INDIA (CBI)	KRUSHNA CHANDRA DASH VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BHUBANESWAR CRMC/0000101/2025
108	D-CRLMC/6549/2026 CRLMC/798/2026	DHIRENDRA DAS@DHIRENDRA KUMAR DAS VS STATE OF ODISHA	LAMBODOR ACHARI VS	BADACHANA /18 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000103/2023
109	D-CRLMC/6955/2026 CRLMC/799/2026	SANJIB KUMAR MOHAPATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000158/2024
110	D-CRLMC/6897/2026 CRLMC/800/2026	T.BISWANATH MURTY@T.BISWANATH MURTI VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BADABAZAR /51 /2008 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000400/2008
111	D-CRLMC/6923/2026 CRLMC/801/2026	SUBHRANSHU SEKHAR PADHI VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	JAJPUR TOWN /45 /2026 S.D.J.M.,JAJPUR(Jajapur ) CT/0000288/2026
112	D-CRLMP/6553/2026 CRLMP/330/2026	RASHMIKANTA SATAPATHY VS DEPUTY COMMISSIONER OF POLICE, BHUBANESWAR	ATUL TRIPATHY VS	MANCHESWAR P.S. /738 /2025 ( ) //
113	D-CRLMP/7057/2026 CRLMP/331/2026	SURYAMANI TRIPATHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	EOW,BHUBANESWAR /16 /2025 ( ) //

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114	D-CRLMP/6251/2026 CRLMP/332/2026	SUKADEV ROUT VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// () //
115	D-CRLMP/6265/2026 CRLMP/333/2026	BHIMSEN NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	//0 J.M.F.C.,SORO(Baleshwar) CRMC/0000018/2026
116	D-CRLMP/6606/2026 CRLMP/334/2026	MADHUCHHANDA PANDA @ MADHUCHANDA PANDA VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// () //
117	D-CRLMP/3773/2026 CRLMP/335/2026	MD. ARIF KHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	BARPALLI /262 /2025 () //
118	D-CRLMP/4905/2026 CRLMP/336/2026	REBATI JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BALIAPAL /69 /2026 () //
119	D-CRLMP/6602/2026 CRLMP/337/2026	SANTILATA BARAL VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	BRAHMAGIRI /391 /2025 () //
120	D-CRLMP/5871/2026 CRLMP/338/2026	SURYAKANTA BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //
121	D-CRLREV/7217/2026 CRLREV/189/2026	BISWAJIT PATI VS PRIYADARSHINI AMRITA PANDA	PRAJNA SARITA MOHANTY VS	//0 J.M.F.C,CUTTACK(Cuttack) EXECUTION CASE/0000141/2025
122	D-CRLREV/6857/2026 CRLREV/190/2026	MANAS RANJAN SAMAL VS SUB DIVISIONAL MAGISTRATE, JAGATSINGHPUR	BISWAJIT NAYAK VS	//0 S.D.M, JAGATSINGHPUR(Jagatsinghapur ) Mcc/0000014/2026
123	D-FAO/8780/2026 FAO/97/2026	DHARANIDHAR PATRA VS BHASKAR PATRA	SUBHRANSU BHUSAN MOHANTY VS	// A.D.J., SORO(Baleshwar) IA/0000002/2026
124	D-GCRLA/5353/2026 GCRLA/2/2026	STATE OF ODISHA VS KASHYAPA MALLICK	ADDL. STANDING COUNSEL VS	PHULBANI SADAR /31 /2010 DISTRICT & SESSIONS JUDGE ,PHULBA ST/0000253/2010
125	D-LAA/8613/2026	SPL. LAND ACQUISITION OFFICER CUM TAHASILDAR,KUKUDAHANDI,GANJAM	AJODHYA RANJAN DASH,A.G.A	//

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	LAA/17/2026	VS JANILA HEMALATA	VS	L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000114/2024
126	D-LAA/8612/2026 LAA/18/2026	SPL. LAND ACQUISITION OFFICER-CUM-TAHASILDAR , KUKUDAKHANDI VS BANI SETTI PADMA	AJODHYA RANJAN DASH,A.G.A VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000113/2024
127	D-LAA/9532/2026 LAA/19/2026	LAND ACQUISITION ZONE OFFICER,KHURDA ROAD BOLANGIR NEW BG RAIL LINKA VS LAXMAN PRADHAN	ABHIRAM RANJAN DASH,A.G.A VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000471/2023
128	D-LAA/9536/2026 LAA/20/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINKA VS SUPRABHA BEHERA	ABHIRAM RANJAN DASH,A.G.A VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000474/2023
129	D-MACA/9249/2026 MACA/238/2026	ABHAYA KUMAR MISHRA VS BIRENDRA KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000126/2017
130	D-MACA/9245/2026 MACA/239/2026	KALIPRASAD GUMANSINGH VS SUNIL KUMAR SAHU	PRADEEP KUMAR MISHRA VS	// IST MACT, PURI(Puri) Mac/0000196/2020
131	D-MACA/5833/2026 MACA/240/2026	B.M..ORIENTAL INSURANCE CO.LTD.,SUNDARGARH VS JAGANNATH SWAIN	GIRIJA PRASAD DUTTA VS	// 3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000115/2023
132	D-MACA/3210/2026 MACA/241/2026	M/S. ORIENTAL INSURANCE COMPANY LTD.,BALASORE VS RANJITA BARIK	GIRIJA PRASAD DUTTA VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000309/2021
133	D-MACA/5854/2026 MACA/242/2026	T.SATYAMA @ SATIMA VS M/S.THE ORIENTAL INSURANCE COMPANY LTD., CUTTACK	KAMADEV KANUNGO VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0001023/2016
134	D-MACA/5848/2026 MACA/243/2026	THE DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD., ANGUL VS RINA MAHARANA	GIRIJA PRASAD DUTTA VS	// 1ST M.A.C.T., ANGUL(Anugul ) Mac/0000057/2022
135	D-MACA/7200/2026 MACA/244/2026	THE MANAGER (LEGAL) TP HUBS, THE ORIENTAL INSURANCE COMPANY LTD., BBSR VS KABITA PANDA	BBSR VS	// I MACT,BALASORE(Baleshwar) Mac/0000175/2022
136	D-MACA/2869/2026 MACA/245/2026	PANCHVATI BHOI VS	GOKULANANDA SAHU VS	// A.D.J.,BARGARH(Bargarh )

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137	D-MATA/9657/2026 MATA/81/2026	G.M.,EAST COAST RAILWAY, RAIL SADAN,BHUBANESWAR RADHARANI SWAIN VS SUSANTA KUMAR SWAIN	ASHOK KUMAR BEHERA VS	Mac/0000061/2017 // JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000218/2024
138	D-MATA/9709/2026 MATA/82/2026	SASMITA SETHY @ SETHI VS PRATAP KUMAR SETHY	PRATYUSHA NAIDU VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000223/2023
139	D-MATA/9818/2026 MATA/83/2026	ELLORA PRIYADARSINI BEHERA VS BIJAY KUMAR BEHERA	BANSHIDHAR SATAPATHY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000318/2021
140	D-RSA/9383/2026 RSA/128/2026	PURNA CHANDRA PUJARI VS GRAMESWAR DEV MARFAT BIJE PALANKA,PURI	MAHESWAR MOHANTY VS	// 1ST A.D.J., PURI(Puri) RFA/0000019/2010
141	D-RSA/9503/2026 RSA/129/2026	BRAHMA HARIJAN VS BIJAYA SUNANI	DEBABRATA DASH VS	// A.D.J.,DHARAMGARH(Kalahandi) RFA/0000004/2025
142	D-RSA/1777/2026 RSA/130/2026	PRATAPSEN ROUT VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000011/2023
143	D-WA/8606/2026 WA/396/2026	STATE OF ODISHA VS NIRANJAN PATRI	AISHWARYA DASH,A.S.C VS	// () //
144	D-WA/8602/2026 WA/397/2026	STATE OF ODISHA VS NARESH RANJAN BARIK	AISHWARYA DASH,A.S.C VS	// () //
145	D-WA/9229/2026 WA/398/2026	STATE OF ODISHA VS SANKARSANA SETHI	SUBHA BIKASH PANDA, A.G.A VS	// () //
146	D-WA/7818/2026 WA/399/2026	THE PRINCIPAL SECRETARY,HOME DEPT.,BBSR VS SAROJ KUMAR DAS	DEBASHIS TRIPATHY,A.G.A VS	// () //
147	D-WA/1877/2026 WA/400/2026	JINDAL STEEL LIMITED, NEW DELHI VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// () //

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148	D-WA/8970/2026 WA/401/2026	CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE VS NAROTTAM TUNG	BIBUDHENDRA DASH VS	// 0 //
149	D-WA/8986/2026 WA/402/2026	CHIEF EXECUTIVE OFFICER, TPNODL ,JANUGANJ,BALASORE VS SANJAY KUMAR BARIK	BIBUDHENDRA DASH VS	// 0 //
150	D-WA/8981/2026 WA/403/2026	CHIEF EXECUTIVE OFFICER, TPNODL, JANUGANJ,BALASORE VS SANJIB KUMAR GIRI	BIBUDHENDRA DASH VS	// 0 //
151	D-WP(C)/9040/2026 WP(C)/7383/2026	BASANTI PRADHAN VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
152	D-WP(C)/9098/2026 WP(C)/7384/2026	RAKESH KUMAR BEURA VS M/S KOTAK MAHINDRA PRIME LTD, BHUBANESWAR	AJAYA KUMAR JENA VS	// 0 //
153	D-WP(C)/9043/2026 WP(C)/7385/2026	PURANDAR BEHERA VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
154	D-WP(C)/7576/2026 WP(C)/7386/2026	SABITA RATH VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
155	D-WP(C)/9109/2026 WP(C)/7387/2026	M/S. TILAK CHAND AGARWAL, BOLANGIR VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	// 0 //
156	D-WP(C)/9992/2026 WP(C)/7388/2026	DURGA CHARAN PRADHAN VS STATE OF ODISHA	DIBYAJYOTI NAYAK VS	// 0 //
157	D-WP(C)/9075/2026 WP(C)/7389/2026	NAINI KUMARI SAHU VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
158	D-WP(C)/9070/2026 WP(C)/7390/2026	MADAN MOHAN MOHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
159	D-WP(C)/9156/2026	BISHNU NARAYAN NAIK @ BARIK	JIBAN RANJAN DASH	//

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	WP(C)/7391/2026	VS	VS	0
		KHIRASINDHU NAIK		//
160	D-WP(C)/9146/2026	PRADOSH KUMAR MAHARANA	ASHOK KUMAR BEHERA	//
	WP(C)/7392/2026	VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/9607/2026	ASHOK KUMAR MISHRA	SUBHAM AGRAWAL	//
	WP(C)/7393/2026	VS	VS	0
		IDCO, BHUBANESWAR		//
162	D-WP(C)/9759/2026	M/S B.K.ENTERPRISER, CUTTACK	SUBASH CHANDRA SAHOO	//
	WP(C)/7394/2026	VS	VS	0
		THE ASST. COMMISSIONER CENTRAL TAX, GST AND CX CUTTACK I DIVISION, CUTTACK		//
163	D-WP(C)/9331/2026	PRADEEPTA KISHORE NAYAK	SOUBHAGYA SWAIN	//
	WP(C)/7395/2026	VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/9074/2026	RAGHUNATH KHATUA	BHABANI SHANKAR RAYAGURU	//
	WP(C)/7396/2026	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/9298/2026	POONAM MAHANAND	PABITRA KUMAR NAYAK	//
	WP(C)/7397/2026	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/9089/2026	SUSHANTA KUMAR PATEL	SAGARIKA SAHOO	//
	WP(C)/7398/2026	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/9343/2026	GIRIDHARI PATEL	BIJAYA KUMAR BEHERA 1	//
	WP(C)/7399/2026	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/9344/2026	BEDABYASH JANI	BIJAYA KUMAR BEHERA 1	//
	WP(C)/7400/2026	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/9346/2026	RABINARAYAN BHAGEL	BIJAYA KUMAR BEHERA 1	//
	WP(C)/7401/2026	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/9348/2026	JAYARAM PATEL	BIJAYA KUMAR BEHERA 1	//
	WP(C)/7402/2026	VS	VS	0

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171	D-WP(C)/9364/2026 WP(C)/7403/2026	STATE OF ODISHA SABITREE PATI VS	SATYANARAYAN MISHRA VS	// // ()
172	D-WP(C)/8976/2026 WP(C)/7404/2026	STATE OF ODISHA RAJAKISHORE BARAL VS	MANAMOHAN PATTANAYAK VS	// // ()
173	D-WP(C)/9584/2026 WP(C)/7405/2026	THE STATE OF ODISHA DINESH KUMAR MOHANTY VS	SUBHADUTTA ROUSTRAY VS	// // ()
174	D-WP(C)/9491/2026 WP(C)/7406/2026	STATE OF ODISHA M/S BANDANA ROUT, BALASORE VS	SOMANATH MISHRA VS	// // ()
175	D-WP(C)/9497/2026 WP(C)/7407/2026	DEPUTY DIRECTOR (REVENUE) EMPLOYEES STATE INSURANCE CORPORATION, KHURDA M/S MOTHER EARTH RESOURCES PVT.LTD, KORAPUT VS	SOMANATH MISHRA VS	// // ()
176	D-WP(C)/9631/2026 WP(C)/7408/2026	CERTIFICATE OFFICER CUM TAHASILDAR JEYPURE, KORAPUT LAXMINARAYAN MALLICK VS	JANAKALYANA MOHANTY VS	// // ()
177	D-WP(C)/9988/2026 WP(C)/7409/2026	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI DILLIP KUMAR POLAI VS	BIJAY KUMAR BEHERA VS	// // ()
178	D-WP(C)/8659/2026 WP(C)/7410/2026	STATE OF ODISHA BHUMISUTA SAHU VS	GOKULANANDA SAHU VS	// // ()
179	D-WP(C)/9781/2026 WP(C)/7411/2026	STATE OF ODISHA ANITA KAR VS	ASIT KUMAR DASH VS	// // ()
180	D-WP(C)/9082/2026 WP(C)/7412/2026	THE PRESIDING OFFICER, DRT, CUTTACK M/S STEEL AUTHORITY OF INDIA LTD, ROURKELA STEEL PLANT, SUNDARGARH VS	SASWATI SOUMYA SAHU VS	// // ()
181	D-WP(C)/9475/2026 WP(C)/7413/2026	HARBINDER SINGH DEENGRA VEDANTA LTD. SEZ., JHARSUGUDA VS	SUBASH CHANDRA SAHOO VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/9118/2026 WP(C)/7414/2026	RAJA KUMAR SETHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
183	D-WP(C)/9479/2026 WP(C)/7415/2026	DR.ANJANA NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
184	D-WP(C)/9104/2026 WP(C)/7416/2026	KABITARANI MISHRA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
185	D-WP(C)/9193/2026 WP(C)/7417/2026	GOVIND CHANDRA NATH VS STATE OF ORISSA	AUROBINDA SAHOO VS	// 0 //
186	D-WP(C)/9402/2026 WP(C)/7418/2026	JAGATRAM CHHATRIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
187	D-WP(C)/9634/2026 WP(C)/7419/2026	M/S.ESMART ENERGY SOLUTIONS LTD., MANINAGAR, AHMEDABAD VS JOINT COMMISSIONER, GOODS AND SERVICE TAX AND CENTRAL EXCISE BHUBANESWAR COMMISSIONERATE	MUKESH PANDA VS	// 0 //
188	D-WP(C)/9349/2026 WP(C)/7420/2026	RAMESWAR JAGAT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
189	D-WP(C)/9538/2026 WP(C)/7421/2026	SURAJ KUMAR SINGH VS COLLECTOR, CUTTACK	AKHAND VS	// 0 //
190	D-WP(C)/9420/2026 WP(C)/7422/2026	SANJAY KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
191	D-WP(C)/9480/2026 WP(C)/7423/2026	SOUMITRI BHUE VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
192	D-WP(C)/9638/2026 WP(C)/7424/2026	M/S.ESMART ENERGY SOLUTION LTD., BARABANKI, UTTAR PRADESH VS JOINT COMMISSIONER, GOODS AND SERVICE TAX AND CENTRAL EXCISE BHUBANESWAR COMMISSIONERATE	MUKESH PANDA VS	// 0 //
193	D-WP(C)/9633/2026	M/S.ESMART ENERGY SOLUTIONS LTD, SAS NAGAR, PUNJAB	MUKESH PANDA	//

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	WP(C)/7425/2026	VS JOINT COMMISSIONER, GOODS AND SERVICE TAX AND CENTRAL EXCISE BHUBANESWAR	VS	0 //
194	D-WP(C)/9189/2026 WP(C)/7426/2026	BICHITRA MOHAN SWAIN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
195	D-WP(C)/9194/2026 WP(C)/7427/2026	SARAT KUMAR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
196	D-WP(C)/9642/2026 WP(C)/7428/2026	M/S.ESMART ENERGY SOLUTION LTD., BARDHAMAN, WEST BENGAL VS JOINT COMMISSIONER, GOODS AND SERVICE TAX AND CENTRAL EXCISE BHUBANESWAR COMMISSIONERATE	MUKESH PANDA VS	// 0 //
197	D-WP(C)/9950/2026 WP(C)/7429/2026	MANORAMA PANDA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
198	D-WP(C)/3381/2026 WP(C)/7430/2026	PUSPALATA JENA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
199	D-WP(C)/10070/2026 WP(C)/7431/2026	KALINGA WARRIORS, CUTTACK VS PARADIP PORT AUTHORITY, JAGATSINGHPUR	M/S.BIBEKANANDA BHUYAN, DEBA PRASAD MISHRA/ VS	0 //
200	D-WP(C)/9418/2026 WP(C)/7432/2026	BANA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
201	D-WP(C)/8078/2026 WP(C)/7433/2026	SADANANDA PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
202	D-WP(C)/9582/2026 WP(C)/7434/2026	GITANJALI MEHER VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
203	D-WP(C)/9472/2026 WP(C)/7435/2026	NILARATNA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
204	D-WP(C)/9196/2026 WP(C)/7436/2026	MAHESWAR MAHANTA VS	AUROBINDA SAHOO VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/9653/2026 WP(C)/7437/2026	STATE OF ORISSA BHAGABAT MALIK VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // 0 //
206	D-WP(C)/8106/2026 WP(C)/7438/2026	DEBAL KUMAR MISHRA VS STATE OF ODISHA	M. BALAKRISHNA RAO VS	// 0 //
207	D-WP(C)/9406/2026 WP(C)/7439/2026	GADADHAR NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
208	D-WP(C)/9654/2026 WP(C)/7440/2026	SANKAR PARAMANIK VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
209	D-WP(C)/9685/2026 WP(C)/7441/2026	SOUMITRI KUMAR GHOSH VS MANAGING DIRECTOR AND CEO OF AXIS BANK, MUMBAI	SOUMYA MISHRA VS	// 0 //
210	D-WP(C)/9474/2026 WP(C)/7442/2026	KABITA BEHURIA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
211	D-WP(C)/9412/2026 WP(C)/7443/2026	MUKUNDA SAGARIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
212	D-WP(C)/9400/2026 WP(C)/7444/2026	MAKUNDA SAGARIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
213	D-WP(C)/8444/2026 WP(C)/7445/2026	JANAKI DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
214	D-WP(C)/9763/2026 WP(C)/7446/2026	M/S SRI JAGANATH TRADERS, BALANGIR VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, KANTABANJI, BALANGIR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
215	D-WP(C)/9409/2026 WP(C)/7447/2026	CHAMARA NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //

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### CASES REGISTERED REPORT AS ON :09/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/9839/2026 WP(C)/7448/2026	M/S. HARIHARKARNA, SONEPUR VS COMMISSIONER (APPEALS), GST, CENTRAL EXCISE AND CUSTOMS, BBSR	CHITTA RANAJAN DAS VS	// 0 //
217	D-WP(C)/9152/2026 WP(C)/7449/2026	SASMITA RANI DALAI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
218	D-WP(C)/9976/2026 WP(C)/7450/2026	M/S SHARDHA INDUSTRIES VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
219	D-WP(C)/9960/2026 WP(C)/7451/2026	M/S IMPLEMENTS INDIA, KANDHAMAL VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
220	D-WP(C)/7877/2026 WP(C)/7452/2026	PARSURAM BISWAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
221	D-WP(C)/5577/2026 WP(C)/7453/2026	MITALI APARAJITA PALAI VS STATE OF ODISHA	AKHAYA BISWAL VS	// 0 //
222	D-WP(C)/9248/2026 WP(C)/7454/2026	DR. BUDANKAYALU SUNITI KUMARI SUBUDHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
223	D-WP(C)/9203/2026 WP(C)/7455/2026	GOURI SHANKAR KUSUM VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
224	D-WP(C)/9883/2026 WP(C)/7456/2026	KHIROD PRASAD SETHY VS THE COLLECTOR, KENDRAPARA	ABINASH ROUTRAY VS	// 0 //
225	D-WP(C)/9931/2026 WP(C)/7457/2026	SIJIT KUMAR ROUTRAY VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
226	D-WP(C)/9935/2026 WP(C)/7458/2026	IDRUL ZAMA KHAN VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
227	D-WP(C)/10037/2026	ADWAITA PARHI	JITENDRA KUMAR LENKA	//

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :09/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7459/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/9281/2026 WP(C)/7460/2026	BAIBA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
229	D-WP(C)/10046/2026 WP(C)/7461/2026	BISHNUPADA GIRI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
230	D-WP(C)/9688/2026 WP(C)/7462/2026	RAHUL SINGH VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	AVIJIT PAL VS	// 0 //
231	D-WP(C)/9576/2026 WP(C)/7463/2026	ANURADHA KAR VS THE EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	NIRANJAN LENKA VS	// 0 //
232	D-WP(C)/9957/2026 WP(C)/7464/2026	RADHASHYAM DEY VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
233	D-WP(C)/30029/2025 WP(C)/7465/2026	ASHOK KUMAR SAHOO VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
234	D-WP(C)/10254/2026 WP(C)/7466/2026	SUNITA KUMARI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
235	D-WP(C)/9714/2026 WP(C)/7467/2026	PRAVAT KUMAR SAHU VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
236	D-WP(C)/9487/2026 WP(C)/7468/2026	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	LAXMIKANTA BEHERA VS	// 0 //
237	D-WP(C)/6110/2026 WP(C)/7469/2026	MAYADHAR RANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
238	D-WP(C)/7296/2026 WP(C)/7470/2026	SHREE SHREE JAGATIANANI MAA JAYDURGATHAKURANI, BIJE PUNANGA, JAGAT SINGHPUR VS	SINGHPUR ANDAMOHARANA VS	// 0

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### CASES REGISTERED REPORT AS ON :09/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/9720/2026 WP(C)/7471/2026	COMMISSIONER OF ENDOWMENTS, ODISHA GAJENDRANATH BEHERA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// // ()
240	D-WP(C)/9980/2026 WP(C)/7472/2026	BHARAT BHUSAN SATPATHY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
241	D-WP(C)/7579/2026 WP(C)/7473/2026	ANJALI SINGH DEO VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// () //
242	D-WP(C)/10028/2026 WP(C)/7474/2026	BINOY KUMAR NANDA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// () //
243	D-WP(C)/9359/2026 WP(C)/7475/2026	BANK OF BARODA, CUTTACK VS REGISTRAR , DEBT RECOVERY TRIBUNAL CUTTACK	KHAN MAHMOODUL HASAN NIAMATI VS	// () //
244	D-WP(C)/8086/2026 WP(C)/7476/2026	RADHARANI PANDA VS THE ASSESSING OFFICER-CUM-EXECUTIVE ENGINEER (ELECT.), TPCODL, CENTRAL ELECTRICAL DIVISION, CUTTACK	PADMA CHARAN PATTANAIAK VS	// () //
245	D-WP(C)/9984/2026 WP(C)/7477/2026	DULALA SWAIN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// () //
246	D-WP(C)/9727/2026 WP(C)/7478/2026	LILY GOCHHAYAT VS THE LIFE INSURANCE CORPORATION OF INDIA, NEW DELHI	JAGAJIBAN PRADHAN VS	// () //
247	D-WP(C)/9360/2026 WP(C)/7479/2026	JATINDRA MOHAN DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //
248	D-WP(C)/8206/2026 WP(C)/7480/2026	PRAVATI MAHAPATRA VS STATE OF ODISHA	BIBHUTI BHUSAN PATTNAYAK VS	// () //
249	D-WP(C)/9011/2026 WP(C)/7481/2026	KANCHANBALA DAS VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// () //

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### CASES REGISTERED REPORT AS ON :09/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/9730/2026 WP(C)/7482/2026	RAMACHANDRA MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
251	D-WP(C)/8502/2026 WP(C)/7483/2026	PRATAP RATH VS THE BRANCH MANAGER, STATE BANK OF INDIA	JAGADIP SAHOO VS	// 0 //
252	D-WP(C)/9985/2026 WP(C)/7484/2026	SATYANANDA NAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
253	D-WP(C)/10209/2026 WP(C)/7485/2026	ABDUL SAJID VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
254	D-WP(C)/9502/2026 WP(C)/7486/2026	BIRENDRA KUMAR SABAR VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
255	D-WP(C)/10157/2026 WP(C)/7487/2026	SUSMITA PATTNAIK VS REGISTRAR GENERAL HIGH COURT OF ORISSA, CHANDINICHOWK, CUTTACK	SUJATA JENA VS	// 0 //
256	D-WP(C)/10180/2026 WP(C)/7488/2026	NAYANA DAS VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
257	D-WP(C)/9048/2026 WP(C)/7489/2026	RAJA RANI HOMES(P) LTD., BERHSMPUR VS STATE OF ODISHA	LALITA NARAYAN PATTNAIK VS	// 0 //
258	D-WP(C)/10032/2026 WP(C)/7490/2026	PRADEEP KUMAR BARIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
259	D-WP(C)/8522/2026 WP(C)/7491/2026	PABITRA MOHAN BISHI VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// 0 //
260	D-WP(C)/9370/2026 WP(C)/7492/2026	AJIPARAPU APPANA @ AJJIPURAM APPANNA @ A. APPANNA VS BEBARA SARASWATAMMA	PRASANNA KUMAR MISHRA VS	// 0 //
261	D-WP(C)/9508/2026	DIPAK KUMAR NAYAK	BHABANI SHANKAR RAYAGURU	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7493/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/10159/2026 WP(C)/7494/2026	MASTER ACADEMIC OF PUBLIC HEALTH(MAPH), JAJPUR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
263	D-WP(C)/9586/2026 WP(C)/7495/2026	PANCHU SAHOO VS ADDL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, NAYAGARH	SAMIR KUMAR MISHRA VS	// 0 //
264	D-WP(C)/8761/2026 WP(C)/7496/2026	DAMAYANTI SWAIN VS STATE OF ORISSA	BHABANI SANKAR MISHRA VS	// 0 //
265	D-WP(C)/10270/2026 WP(C)/7497/2026	M/S MAA BAISHNODEVI STONE CRUSHER VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
266	D-WP(C)/9840/2026 WP(C)/7498/2026	ARUN BHOI VS COLLECTOR CUM DIST.MAGISTRATE, KHURDA	GYANESWAR SATPATHY VS	// 0 //
267	D-WP(C)/9554/2026 WP(C)/7499/2026	MANAMOHAN MUNDA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
268	D-WP(C)/9962/2026 WP(C)/7500/2026	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
269	D-WP(C)/9856/2026 WP(C)/7501/2026	DEBADARSINI DAS VS BIBASWAN JENA	SOUMYA JYOTI BISWAL VS	// 0 //
270	D-WP(C)/9293/2026 WP(C)/7502/2026	ANIRUDHA RAO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
271	D-WP(C)/9865/2026 WP(C)/7503/2026	SANTOSH KUMAR NAYAK VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
272	D-WP(C)/10305/2026 WP(C)/7504/2026	TULABATI SANTA VS	SOUGAT DASH VS	// 0

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273	D-WP(C)/10006/2026 WP(C)/7505/2026	THE SECRETARY PANCHAYATI RAJ DEPARTMENT, KHURDA SONY FOUNDATION, KHURDA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// // ()
274	D-WP(C)/9219/2026 WP(C)/7506/2026	GANESWAR SETHY VS STATE OF ODISHA	SK. ZAFARULLA VS	// () //
275	D-WP(C)/9977/2026 WP(C)/7507/2026	AKASH BADHAI VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// () //
276	D-WP(C)/9777/2026 WP(C)/7508/2026	DR.PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	NIHAL RATH VS	// () //
277	D-WP(C)/9294/2026 WP(C)/7509/2026	GITARANI ROUTARAY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
278	D-WP(C)/9779/2026 WP(C)/7510/2026	SAUDAMINI THANAPATI VS STATE OF ODISHA	NIHAL RATH VS	// () //
279	D-WP(C)/9811/2026 WP(C)/7511/2026	TARANISEN NAHAK VS ICICI BANK LTD., GANJAM	DIPTI RANJAN MOHAPATRA VS	// () //
280	D-WP(C)/9836/2026 WP(C)/7512/2026	MANU BHOI VS COLLECTOR CUM DIST.MAGISTRATE, KHURDA	GYANESWAR SATPATHY VS	// () //
281	D-WP(C)/2093/2026 WP(C)/7513/2026	THE MANAGEMENT OF M/S STEEL AUTHORITY OF INDIA LTD, ROURKELA VS REGIONAL PROVIDENT FUND COMMISSIONER II SUNDARGARH	BHABANI SANKAR DAS VS	// () //
282	D-WP(C)/9220/2026 WP(C)/7514/2026	BINAYAK BEHERA VS STATE OF ORISSA	SRIKANTA MAHUNTA VS	// () //
283	D-WP(C)/10097/2026 WP(C)/7515/2026	BABA BANKESWAR SERVICE COOPERATIVE SOCIETY., BIJIPUR, PURI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/6850/2026 ABLAPL/2942/2026	BHARATA DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RAMBHA (KHALLIKOTE) /123 /2026 () //
285	D-ABLAPL/6848/2026 ABLAPL/2943/2026	PABITRA ROUL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /54 /2026 () //
286	D-ABLAPL/6858/2026 ABLAPL/2944/2026	DILLIP NAYAK VS STATE OF ODISHA	AJAYA NAYAK VS	TANGI /466 /2025 () //
287	D-ABLAPL/6662/2026 ABLAPL/2945/2026	SIDHANTA BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KHANDAPARA /254 /2025 () //
288	D-ABLAPL/6852/2026 ABLAPL/2946/2026	RANJAN OJHA VS STATE OF ODISHA	AJAYA NAYAK VS	BALIPATNA /63 /2026 () //
289	D-ABLAPL/6901/2026 ABLAPL/2947/2026	SHIV SANKAR NAYAK @ SHIVA SHANKAR NAYAK @ CHIKKU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SUKINDA /68 /2025 () //
290	D-ABLAPL/6617/2026 ABLAPL/2948/2026	SNIGDHA DAS VS STATE OF ODISHA	TANMAY MISHRA VS	BELPAHAR /170 /2025 () //
291	D-ABLAPL/6841/2026 ABLAPL/2949/2026	PRAMOD KUMAR PANDA VS STATE OF ODISHA	SATYA NARAYAN BHRAMAR RAY VS	/ /0 () //
292	D-ABLAPL/6149/2026 ABLAPL/2950/2026	PRASANTA MAJHI VS STATE OF ODISHA	ASWINI KUMAR DASH VS	JAMANKIRA /170 /2025 () //
293	D-ABLAPL/6845/2026 ABLAPL/2951/2026	HASAMATI MURJIA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PADWA /25 /2026 () //
294	D-ABLAPL/6849/2026 ABLAPL/2952/2026	RINKI SAHOO @ SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KHAMAR /517 /2025 () //
295	D-ABLAPL/6894/2026	BRUNDABAN NAIK	RAJENDRA NARAYAN ROUT	BARPALLI /72 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2953/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/6896/2026 ABLAPL/2954/2026	PITAMBAR MOHAPATRA @ PITAMBAR PATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	REMUNA /49 /2026 () //
297	D-ABLAPL/6927/2026 ABLAPL/2955/2026	SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	MANAS RANJAN JENA VS	CUTTACK SADAR /114 /2026 () //
298	D-ABLAPL/6930/2026 ABLAPL/2956/2026	SUNIL KUMAR ROUT @ SUNILI KUMAR ROUT VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	TIHIDI /385 /2025 () //
299	D-ABLAPL/6932/2026 ABLAPL/2957/2026	JAGANNATH JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHANDARIPOKHARI /14 /2026 () //
300	D-ABLAPL/6933/2026 ABLAPL/2958/2026	DILIP KUMAR MENDILI @ DILLIP MENDILI VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /25 /2026 () //
301	D-ABLAPL/6372/2026 ABLAPL/2959/2026	LIPUSMITA MISHRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	NANDANKANAN /463 /2025 () //
302	D-ABLAPL/5968/2026 ABLAPL/2960/2026	KETAN MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /181 /2022 () //
303	D-ABLAPL/6867/2026 ABLAPL/2961/2026	RAJU SAHU VS STATE OF ODISHA	KEDARNATH SAHOO VS	ANGUL SADAR PS /89 /2026 () //
304	D-ABLAPL/6407/2026 ABLAPL/2962/2026	DILIP GHANA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KEONJHAR SADAR /95 /2026 () //
305	D-ABLAPL/6816/2026 ABLAPL/2963/2026	SATYARANJAN LENKA VS STATE OF ODISHA	NIRANJAN LENKA VS	BADSAHI /67 /2026 () //
306	D-ABLAPL/5794/2026 ABLAPL/2964/2026	BABUNA NAYAK VS	SUDHANSU PRASAD MAHAPATRA VS	BALIAPANDA /10 /2026 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/6935/2026 ABLAPL/2965/2026	STATE OF ODISHA SURYA NARAYAN PANDA VS	BHABANI SHANKAR DASPARIDA VS	// BERHAMPUR SADAR /16 /2026 ()
308	D-ABLAPL/6957/2026 ABLAPL/2966/2026	STATE OF ODISHA SUBHAN JYOTI NAYAK VS	MD. GOLAM MADANI VS	// PIPLI /119 /2026 ()
309	D-ABLAPL/6973/2026 ABLAPL/2967/2026	STATE OF ODISHA SURYAKANTA RANASINGH VS	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /115 /2026 ()
310	D-ABLAPL/6938/2026 ABLAPL/2968/2026	STATE OF ODISHA BIJAY KUMAR BEHERA VS	RAJENDRA NARAYAN ROUT VS	// SORO /1013 /2025 ()
311	D-ABLAPL/6944/2026 ABLAPL/2969/2026	STATE OF ODISHA ABINASH NAYAK VS	CHEERA RANJAN SATAPATHY VS	// CHARMAL /11 /2024 ()
312	D-ABLAPL/6949/2026 ABLAPL/2970/2026	STATE OF ODISHA DEBARAJ DASH VS	RABINDRA NATH PRUSTY VS	// BEGUNIA P.S. /95 /2026 ()
313	D-ABLAPL/6975/2026 ABLAPL/2971/2026	STATE OF ODISHA SHAKTIDHAR MOHANTY VS	DHANANJAYA NAYAK VS	// BADAMBADI /33 /2026 ()
314	D-ABLAPL/6946/2026 ABLAPL/2972/2026	STATE OF ODISHA SK. FIRAJ @ SK. FIROJ VS	KULDEEP MOHANTY VS	// BASTA /120 /2026 ()
315	D-ABLAPL/6986/2026 ABLAPL/2973/2026	STATE OF ODISHA SASIKANTA MISHRA VS	DEBASISH SAMAL VS	// KHUNTUNI /21 /2026 ()
316	D-ABLAPL/6977/2026 ABLAPL/2974/2026	STATE OF ODISHA KALIA @ JAJATI NAIK @ JAJATI KESARI NAIK VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /476 /2025 ()
317	D-ABLAPL/6515/2026 ABLAPL/2975/2026	STATE OF ODISHA LUCKY @ PURUSOTTAM JENA VS	BISWAJIT SAMAL VS	// BADAMBADI /432 /2025 ()
		STATE OF ODISHA		//